

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

O.A./I.A. NO. 182 1997

12/5

..... Applicant(s)
Verse
..... Respondent(s)

Office Report	Date	Orders
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6-8-90 DR

The case is ripe for hearing.
~~The case is~~ list the case before
court for final hearing on 22-10-90
as prayed by applicant's counsel.

for DR (J)

22/10/90

No sitting adjourned
to 28-1-91 for hearing.

28-1-91

No sitting. Adjourned to
27-5-91 for hearing.

27-5-91

No sitting. Adjourned to
18-9-91 for hearing.

18.9.1991

Hon'ble Mr. S.N. Prasad, J.M.

- has been -

This case called out several times at
intervals. Shri N.K. Nair learned counsel
for the applicant and Km. Sadhana Srivastav
learned additional standing counsel for the
respondents are present. ~~We have~~ heard
arguments of the learned counsel for ~~the~~
both the parties. The judgement is reserved.

J.M.

(RK)